						1	Annex	ure-7			1				
Name of the corporate debtor: Pratibha Krushi Prakriya Limited						Date of commencement of Liquidation: 02/02/2023					List of creditors as on: 18/10/2025				
						List of opera	ational credit	ors (Governn	nent dues)						
														(Amount in Rs)	
SI. No.	Details of Claimant		Details of claim received		Details of claim admitte			dmitted			Amount of	Amount of any	Amount of	Amount of claim	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC, if applicable	contingent claim	mutual dues, that may be set- off	claim not admitted	under verification	
1	Deputy Commissioner of State Tax	Government of India	15-02-2023	₹ 58,13,15,890.00	₹ 31,02,58,093.00	GST Dues	NA	NA	No	8.65%	NA	NA	NA	27,10,57,797	Under Verification
2	ESIC	Government of India	28-02-2023	₹ 5,60,820.00	₹ 5,60,820.00	ESIC Dues	NA	NA	No	0.02%	NA	NA	NA	NA	Admitted
3	Ministry of Food Processing Industries	Government of India	14-09-2020	₹ 2,35,02,793.31	₹ 2,35,02,793.31	Subsidy Grant	NA	NA	No	0.65%	NA	NA	NA	NA	Admitted
4	Gram Panchayat Kodoli	Government of India	10-12-2020	₹ 8,83,622.00	₹ 8,83,622.00	Property Tax	NA	NA	No	0.02%	NA	NA	NA	NA	Admitted
5	Income Tax Department	Government of India	12-01-2021	₹ 8,12,71,020.00	₹ 8,12,71,020.00	Income Tax Dues	NA	NA	No	2.26%	NA	NA	NA	NA	Admitted
	TOTAL			₹ 68,75,34,145.31	₹ 41,64,76,348.31									27,10,57,797.00	